

**Each one Teach Five Plan**

376. SHRI JALALUDIN ANSARI:  
SHRI GURUDAS DAS  
GUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have announced a proposal to boost the literacy movement known as "each one student, teach five"; and

(b) if so, the details of the proposal and follow-up action being taken for its implementation?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No, Sir.

(b) Does not arise.

**Cleanliness of Jantar mantar**

377. SHRI J. CHITHARANIAN:  
SHRI JALALUDIN ANSARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the surrounding areas of the timeless monument the Jantar Mantar which attracts a number of tourists is one of the dirtiest spots in the heart of Delhi; and

(b) if so, the details and the steps proposed to be taken, if any, to keep the area clean keeping it free from the permanent Jhuggi dwellers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMAI): (a) and (b) The premises of the protected monument of Jantar Mantar are well kept and the monument properly maintained. The adjoining land to the south and west of the protect monument is under the control of the N.D.M.C. and is being used for holding demonstrations, public meetings etc. Archaeological Survey of India has taken up

the matter with Ministry of Urban Development for removing the jhuggi dwellers from the area.

राष्ट्रीय महिला आयोग के पास दर्ज मामलों का निपटारा

378. श्रीमती मालती शर्मा:  
प्रो० राम बल्लभ सिंह वर्मा:

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले वर्षों के दौरान राष्ट्रीय महिला आयोग के अन्तर्गत कितने मामले दर्ज किये गये;

(ख) उपरोक्त अवधि के दौरान कितने-कितने मामलों का निपटारा कर दिया गया;

(ग) शेष मामलों का निपटारा कब तक कर लिया जायेगा; और

(घ) इसमें विलम्ब के क्या कारण हैं?

मानव संसाधन विकास मंत्री (श्री एस० आर० बोम्मई): क) से (घ) पिछले तीन वर्षों के दौरान राष्ट्रीय महिला आयोग के पास दायर मामलों की संख्या 5169 है। इसमें से 2219 मामलों का निपटारा कर दिया गया है। शेष मामलों में उपयुक्त प्राधिकारियों के साथ परामर्श से राष्ट्रीय महिला आयोग अधिनियम के अन्तर्गत कार्यवाही की जाती है।

**Planning Commission's direction to UGC to Develop Model Code**

379. SHRI MOHAN BABU:  
DR. Y. LAKSHMI PRASAD:  
SHRI SANJAY DALMIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Planning Commission has urged the University Grants Commission to develop a model code of governance which would minimise political interferences and improve academic standards;

(b) if so, the details thereof; and